## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 31(ND)2016 CA NO.

CORAM:

S.NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 1.08.2016

NAME OF THE COMPANY:

Anil Goyal & Ors.

Vs.

M/s. Kalyan Polypacks Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

NAME

DESIGNATION REPRESENTATION

KRISHNENDU DATTA SANJANA SADDY

ADV S

PETITIONERS

## Order

Ld. Counsel for the Petitioner states that some connected matters are pending consideration before the Mediation Centre of the Hon'ble High Court of Delhi, which may take 2/3 weeks.

Accordingly, the hearing is deferred to 23.8.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER (T)

01.08.2016 (P.K. Sud)